GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2955 ANSWERED ON:30.03.2012 ANGANWADI SUPERVISORS AND WORKERS

Abdulrahman Shri ;Choudhry Smt. Shruti;Jindal Shri Naveen;Lal Shri Kirodi ;Mishra Shri Mahabal ;Patle Kamla Devi ;Rana Shri Kadir;Singh Shri Bhupendra ;Singh Shri Brij Bhushan Sharan;Sushant Dr. Rajan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi supervisors and workers in the country, State-wise;
- (b) whether there is acute shortage of Anganwadi supervisors and workers across the country;
- (c) if so, the details thereof, State-wise alongwith the remedial action taken by the Government in this regard;
- (d) Whether the Government has constituted any committee to review the various benefits including honorarium being paid to the Anganwadi workers;
- (e) if so, the details and outcome thereof; and
- (f) the action taken/being taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to(c): There were 33,156 supervisors and 12,46,614 Anganwadi workers in position in 13.03 lakh operational Anganwadi centres in the country as per reports on 31.12.2011. State-wise details of the sanctioned and in-position posts are Annexed.

As per Schematics norms of the ICDS Scheme, Government of India is responsible for the Planning & Policy issues whereas State Governments are responsible for the implementation of the Scheme. The reasons for shortage of Anganwadi supervisors and workers across the country are largely due to administrative, procedural and legal delays in filling-up of vacant posts by the State Governments/ UT Administrations. Ministry of WCD has repeatedly impressed upon the State Governments/UT Administrations to take all required measures for early operationalisation of sanctioned AWCs/ mini-AWCs including filling-up vacant positions.

(d)to(f): The Review Committee constituted to examine the levels of honorarium and related issues of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) had submitted its report in 2007.

Major recommendations of the Review Committee included enhancement of honoraria of AWWs and AWHs, provision of uniform for them, payment of additional honoraria by States/UTs for any additional work entrusted to them. These recommendations have been implemented by the Government suitably.